



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,11th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 7 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL SIT AGAIN AFTER RISING OF
THE DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MRS.
JUSTICE MITALI THAKURIA, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
23 WA/218/2022 FIXED	KANAK CHANDRA PAUL AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
24 PIL/19/2022 FIXED	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
18)	MR. S BANIK	11-08-2023	To	11-08-2023
19)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

**HONOURABLE MRS. JUSTICE MITALI THAKURIA
WILL JOIN THE PROCEEDINGS THROUGH REMOTE
VIDEO CONFERENCING FROM THE ITANAGAR
PERMANENT BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./238/2017	SRI MOHET HOJAI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S ALI	SC, NIA
	WITH			
2	Crl.A./205/2017	SRI JAYANTA KUMAR GHOSH Versus THE NATIONAL INVESTIGATION AGENCY	MR.A CHOUDHURY MR.N SARKAR MS.B CHOWDHURY	SC, NIA
	WITH			
3	Crl.A./206/2017	SRI SANDIP KUMAR GHOSH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N N B CHOUDHURY MR. A CHOWDHURY MR. D CHOWDHURY MS. B CHOWDHURY	SC, NIA
	WITH			
4	Crl.A./233/2017	SRI REDAUL HUSSAIN KHAN Versus THE NATIONAL INVESTIGATING AGENCY	MR.B PRASAD MR.N D BHUYAN MR.Z ALAM MR.S U AHMED	SC, NIA
	WITH			
5	Crl.A./237/2017	SRI PHOJENDRA HOJAI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S K JAIN MR.S ALI MR.I H HAU	SC, NIA
	WITH			
6	Crl.A./256/2017	SRI AHSHRINGDAW WARISA Versus THE NATIONAL INVESTIGATING AGENCY and ANR	MS B DEVI MR. M RAHMAN MR. B PRASAD MR. K K KALITA MR S BORGHAIN MS. D PHUKAN MR. G GORLOSA MR. F ABDULLAH MR. B R DAS MR. M BORGHAIN	SC, NIA

7	WITH Crl.A./259/2017	SRI NIRANJAN HOJAI Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR.N DUTTA(Sr, Adv.) MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	SC, NIA
8	WITH Crl.A./261/2017	SRI JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE NATIONAL INVESTIGATING AGENCY and ANR	MR.M RAHMAN MRS BORGOHAIN MS.D PHUKAN MR.G GORLOSA MR. B DEV MR.M BORGOHAIN	SC, NIA
9	WITH Crl.A./262/2017	SRI DEBASHISH BHATTACHARJEE @ BAPPI Versus THE NATIONAL INVESTIGATION AGENCY	MR.N N B CHOUDHURY MR.A CHOWDHURY MS.B CHOWDHURY	SC, NIA
10	WITH Crl.A./286/2017	SRI BABUL KAMPRAI Versus NATIONAL INVESTIGATION AGENCY	MRM HALOI MS.M DEVI MS.R BEGUM MR.P KAKATI	SC, NIA
11	WITH Crl.A./290/2017	VANLALCHHANA Versus NATIONAL INVESTIGATION AGENCY NIA	MR.Z KAMAR MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR.R MEDHI	SC, NIA
12	Crl.A./257/2017	SRI JIBANGSHU PAUL Versus NATIONAL INVESTIGATING AGENCY	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, NIA
13	WITH Crl.A./305/2017	SRI GOLON DAULAGOPU Versus NATIONAL INVESTIGATION AGENCY	MR. P KATAKI MR M HALOI MS.M DEVI MS. R BEGUM	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
54	WP(C)/4622/2023 B/O	JEOTI PANGGING Versus THE STATE OF ASSAM AND 4 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, HIGHER EDU
55	WP(C)/4627/2023 B/O	SHILPA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N A MAZARBHUIYA	SC, HIGHER EDU SC, G U
56	WP(C)/4628/2023 B/O	ABDUL KARIM MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
57	WP(C)/4636/2023 B/O	DEPANJAN SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
58	I.A.(Civil)/2348/2023 (CONNECTED WITH ITEM NO.10 IN THE DAILY CAUSE LIST) in WP(C)/4510/2023	SIMA RANI DAS Versus THE UNION OF INDIA AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM DY.S.G.I. SC, HEALTH
<u>ORDERS</u>				
59	WP(C)/4058/2022 WITH OFFICE NOTE, FIXED	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA SC, ASSAM UNIVERSITY SC, U G C SC, G U

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/4626/2023 B/O	M/S NORTH EASTERN INFORMATION TECHNOLOGY CONSULTANCY SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 5 ORS.	MR. R S MISHRA MR. J P MORE MS B SARMA	SC, GST DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/2899/2023 BY SLIP	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM
ORDERS				
42	I.A.(Civil)/2317/2023 B/O, WITH WP(C)/1410/2018 (D/O) in WP(C)/1410/2018	AKBAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
7	WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
8	WITH WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR DR. B AHMED SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR G BAISHYA, S.C., A.G. (A & E) MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE
9	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE
10	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
11	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE

12	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR DR. B AHMED MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R-5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
13	WITH WP(C)/3038/2020	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
14	WITH WP(C)/4577/2020	MONSUR HAQUE SARKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
15	WITH WP(C)/2995/2021	KURBAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS. C DEKA	SC, PNRD GA, ASSAM
16	WITH WP(C)/3667/2021	SYED ASHRAF UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	MR. A ROY (SC, P&RD) MR. J K GOSWAMI (ADDL. SR. GOVT. ADV.) MR P NAYAK (SC, FINANCE) SC, PENSION

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10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
18)	MR. S BANIK	11-08-2023	To	11-08-2023
19)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Friday,11th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	Crl.Pet./818/2023 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST), FIXED	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./2600/2023 WITH OFFICE NOTE, FIXED	UDDHAB DAS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
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9)	MR. S SINHA	02-08-2023	To	17-08-2023
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17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023

18)	MR. S BANIK	11-08-2023	To	11-08-2023
19)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	Tr.P.(C)/69/2023 FIXED	SANGITA DAS Versus SUMAN DAS	MR. DILIP DEY	
<u>ORDERS</u>				
56	CRP(IO)/224/2023 FIXED	IMDADUR RAHMAN LASKAR Versus MOULANA ABDUL FATTAH AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	
57	I.A.(Civil)/2347/2023 B/O in CRP/9487/2023	RAJU SARKAR AND 13 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD J AHMED R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	GA, ASSAM DY.S.G.I. SC, REVENUE
	WITH CRP/9487/2023 (Filing Number)	RAJU SARKAR AND 13 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD J AHMED R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	GA, ASSAM DY.S.G.I. SC, REVENUE
<u>HEARING</u>				
58	Test.App./3/2022 WITH LCR, FIXED	SMT. PRATIMA DUTTA Versus SMT. RUPALI BAGRLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
	WITH			
59	CRP(IO)/290/2022	RUPALI BAGRLARY DUTTA Versus SMT. PRATIMA DUTTA AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D CHOUDHURY MR M CHOUDHURY MR N RAY

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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19)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4529/2023 FIXED	DIPU DAS Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. S KATAKI MS. R DUTTA	SC, GMC
59	WP(C)/4613/2023 B/O	DIBYAJYOTI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B BORA MR P S RAJA MS H.K.KASHYAP	SC, P AND R.D.

LEAVE NOTE OF ADVOCATES FOR 11/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023

18)	MR. S BANIK	11-08-2023	To	11-08-2023
19)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	WP(C)/4512/2023 FIXED	HILAL UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
49	WP(C)/4519/2023 FIXED	SUDHAMAN CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
<u>ADMISSION</u>				
50	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
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19)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./2797/2023 FIXED	JUGAL KUMAR BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
18)	MR. S BANIK	11-08-2023	To	11-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	AB/2821/2023 B/O	SAMBHU MAHATU AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
53	AB/2822/2023 B/O	LACHIT KHANIKAR Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MS H.K.KASHYAP	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./2644/2023 FIXED	SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/2425/2023 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	P ADHIKARI P ADHIKARI	PP, ASSAM
56	AB/2595/2023 FIXED	RUBUL HOSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	MR. M I HUSSAIN (FOR INFORMANT) MR. S M RAHMAN (FOR INFORMANT) N. UDDIN (FOR INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	MR. D DAS(ADDL.PP, ASSAM)
WITH I.A.(Crl.)/425/2022 in Crl.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday, 11th August 2023]**[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**BEFORE:****HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA****COURT NO: 24****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
50 AB/2145/2023	RAJENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
51 AB/2374/2023	SAHID ALI @ NUR SAHIDULLA AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
52 AB/2412/2023	AINUL ALI @ AINUL HAQUE Versus THE STATE OF ASSAM	MD. A HUSSAIN MD. A HUSSAIN	PP, ASSAM
<u>MOTION</u>			
53 AB/2784/2023 PART-HEARD, FIXED	ABDUL SAHID @ SAHID SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN	PP, ASSAM
54 AB/2722/2023 B/O	HUSSAIN ALI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
55 AB/2790/2023 FIXED	ANAYTHULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
<u>BAIL HEARING</u>			
56 AB/2387/2023 FIXED	MD. NAZIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
57 AB/2685/2023 FIXED	MD. EUSOF ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM	PP, ASSAM
<u>ORDERS</u>			
58 I.A.(CrI.)/232/2023 WITH OFFICE NOTE, FIXED in AB/1725/2019	MD. IMAN ALI, Versus THE STATE OF ASSAM,	MR. N UDDIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
18)	MR. S BANIK	11-08-2023	To	11-08-2023
19)	MR. B K SARMA	13-08-2023	To	25-08-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY THE 11TH DAY OF AUGUST, 2023]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO ITANAGAR BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING]**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/pvu-fhim-hay>

1 WP(C) 198/2020

RAJO NATUNG

SUNIL MOW
S K DEORI

GIMI TARAK
SC(RWD)
GA(AP)

VERSUS

THE STATE OF AP

TOTAL – 1
